

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) These are professional equipments and at present the production of these equipments by Bharat Electronics Limited is intended mainly to cater to the requirements of the Police forces. However, Bharat Electronics Ltd. will try to meet the requirements of other authorised customers also.

Location of a Petrochemical Complex in Kerala

833. SHRI N. SREEKANTAN NAIR :
DR. HENRY AUSTIN :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government of Kerala have been repeatedly representing for the location of the Petro-chemical Complex in the State and if so, the outcome thereof; and

(b) whether sufficient quantity of Naphtha is available there for the establishment of the Project at Cochin and if so, the reasons for not taking a decision in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) and (b). In November 1970, the Government of Kerala proposed the setting up of a petro-chemical complex at Cochin based on Naphtha produced by Cochin Refinery. The State Government was informed that in the context of shortage in the indigenous availability of naphtha expected from 1973 onwards, it was not possible to set up a petrochemical complex at Cochin.

U.S. Aircraft Flying over Indian Territory

834. SHRI SAROJ MUKHERJEE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a U.S. aircraft carrying naval personnel was ordered to land at Bombay

airport on June 21, 1972 for overflying without permission;

(b) if so, the brief facts of the incident; and

(c) the steps taken by Government to prevent recurrence of such incidents?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). Yes, Sir. Capitol International Airways Inc. Nashville, Tenn, USA, requested for permission for their DC-8 aircraft to overfly India between 20th and 23rd June *en route* to Bangkok. As the aircraft was to carry military (naval) personnel both ways, the operator was informed on the 17th June 1972 that their request could not be acceded to.

On 21st June, an aircraft of the said company, on flight from Tehran to Bangkok contacted Bombay Flight Information Centre, and as there was no authority for this aircraft to overfly India it was made to land at Bombay. The aircraft was carrying 107 US naval personnel who were in uniform and the flight was chartered by the US Air Force. No arms and ammunition were being carried.

On the evening of 22nd June the aircraft was permitted to leave without flying over Indian territory at any point after take off. It flew over the high seas without at any point flying over Indian territory. The matter was brought to the notice of the US authorities through diplomatic channels and our policy regarding overflights by foreign aircraft was made clear to them.

नीमच (मध्य प्रदेश) में एलकलाइड कारखाने की स्थापना

835. डा० लक्ष्मीनारायण पाण्डेय : क्या विल मंत्री यह बताने की कृपा करेंगे कि :

(क) नीमच मध्य प्रदेश में स्थापित किये जा रहे एलकलाइड कारखाने के विमर्ष में कितनी प्रगति हुई है ;